

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**PRINCIPAL BENCH**

**(CAA)253 (PB)/2017**

**IN THE MATTER OF:**

Compact Colonisers Pvt. Ltd.

And Jindal Exports Ltd.

.... Applicant/petitioner

**Order under Section 230-232 of the Companies Act**

**Order delivered on 28.11.2017**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**

**Hon'ble President**

**Ms. Deepa Krishan**

**Hon'ble Member (T)**

For the Applicant/Petitioner : Mr. Suman Kumar, Adv.

For the Income Tax Deptt. : Ms. Easha Kadian, Proxy Counsel for  
Ms. Lakshmi Gurung, Standing Counsel

For the OL, Delhi : Mr. Amish Tandon, Mr. Ajeyo Sharma, Advs.

**ORDER**

Order reserved.

  
(CHIEF JUSTICE M.M.KUMAR)  
PRESIDENT

  
(DEEPA KRISHAN)  
MEMBER(TECHNICAL)

28.11.2017  
V. Sethi